

together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.
- (iii) (a) Annual Report and Accounts of the All India Institute of Medical Sciences (AIIMS), Vijaypur, Jammu, for the year 2021-2022, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. For (i) to (iii) See No. L.T. 10921/17/23]

- I. Notification of the Ministry of Ports, Shipping and Waterways**
- II. Reports and Accounts (2022-23) of various Companies and related papers**
- III. Report and Accounts (2022-23) of the IMU, Chennai; and CDLB, Kolkata and related papers**
- IV. Reports and Accounts (2022-23) of various Ports and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF PORTS, SHIPPING AND WATERWAYS (SHRI SHANTANU THAKUR): Sir, I lay on the Table:-

I. A copy (in English and Hindi) of the Ministry of Ports, Shipping and Waterways Notification No. IMU/HQ/ADM/Notification/2023/01. dated the 21<sup>st</sup> July, 2023 publishing the Ordinance No 1 of 2023 and Ordinance No 2 of 2023 for general information, under sub-section (2) of Section 47 of the Indian Maritime University Act, 2008 along with delay statement in laying the said Notification.

[Placed in Library. See No. L.T. 10922/17/23]

II. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

- (i) (a) Twenty-third Annual Report & Accounts of the Kamarajar Port Limited, Chennai, Tamil Nadu for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (ii) (a) Annual Report and Accounts of the Hooghly Cochin Shipyard Limited (HCSL), Howrah, West Bengal, for the year 2022-23, together with the

Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company.
- (iii) (a) Annual Report and Accounts of the Udupi Cochin Shipyard Limited (UCSL), (*formerly* Tebma Shipyard Limited), Kancheepuram, Tamil Nadu, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (iv) (a) Annual Report and Accounts of the Cochin Shipyard Limited (CSL), Kochi, Kerala, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. For (i) to (iv) See No. L.T. 10923/17/23]

III. (i) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 32 and sub-section (4) of Section 33 of the Indian Maritime University Act, 2008:-

- (a) Annual Report of the Indian Maritime University (IMU), Chennai, for the year 2022-23.
- (b) Annual Accounts of the Indian Maritime University (IMU), Chennai, for the year 2022-23, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.

[Placed in Library. See No. L.T. 10924/17/23]

(ii) A copy each (in English and Hindi) of the following papers, under Section 5(E) of the Dock Workers (Regulation of Employment) Act, 1948:-

- (a) Annual Administration Report and Accounts of the Calcutta Dock Labour Board (CDLB), Kolkata, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board.

[Placed in Library. See No. L.T. 10925/17/23]

IV. A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 44 of the Major Port Authorities Act, 2021:-

- (i) (a) Annual Administration Report of the Mormugao Port Authority (MPT), Goa, for the year 2022-23.

- (b) Annual Accounts of the Mormugao Port Authority (MPT), Goa, for the year 2022-23, and the Audit Report thereon.
  - (c) Review by Government on the working of the above Port Authority.
  - (d) Review by Government of the Annual Accounts of the above Port Authority.
- (ii)
- (a) One Hundred Forty-fourth Administration Report of the Mumbai Port Authority, for the year 2022-23.
  - (b) Annual Accounts of the Mumbai Port Authority, for the year 2022-23, and the Audit Report thereon.
  - (c) Review by Government on the working of the above Authority.
  - (d) Review by Government of the Annual Accounts of the above Authority.
- (iii)
- (a) Administrative Report of the Syama Prasad Mookerjee Port, Kolkata, for the year 2022-23.
  - (b) Annual Accounts of the Syama Prasad Mookerjee Port, Kolkata, for the year 2022-23, and the Audit Report thereon.
  - (c) Review by Government on the working of the above Port.
  - (d) Review by Government of the Annual Accounts of the above Port.
- (iv)
- (a) Annual Administration Report of the Cochin Port Authority, Kochi, Kerala for the year 2022-23.
  - (b) Annual Accounts of the Cochin Port Authority, Kochi, Kerala, for the year 2022-23, and the Audit Report thereon.
  - (c) Review by Government on the working of the above Port Authority.
  - (d) Review by Government of the Annual Accounts of the above Port Authority.

[Placed in Library. For (i) to (iv) See No. L.T. 10926/17/23]

### **Notification of the Ministry of Ayush**

THE MINISTER OF STATE IN THE MINISTRY OF AYUSH (DR. MUNJAPARA MAHENDRABHAI): Sir, I lay on the Table a copy (in English and Hindi) of the Ministry of Ayush Notification No. Sec/NCISM/Reg(1)/2023., dated the 28<sup>th</sup> November, 2023, publishing the National Commission for Indian System of Medicine (Recognition of Qualifications) Regulations, 2023, under Section 56 of the National Commission for Indian System of Medicine Act, 2020.

[Placed in Library. See No. L.T. 10614/17/23]